

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

CP(IB)No.SR/3721/09/HDB/2017
Venkateshwara Hatcheries Pvt Ltd
Betul Oil Ltd
Venkateshwara Hatcheries Pvt Ltd
9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Pranay Sahini, Learned Counsel for the Petitioner and submit that objections have already been complied with and he is directed to file in the section. Post the case on 08.11.2017.

Member (J)

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